

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

Contempt Petition No. 66 of 2016
in
Original Application No.518 of 2015
Date of order : 15-02-2018

Between :

A.Venkat Rao, Retired Audit Officer,
Indian Audit and Accounts Dept.,Petitioner / Applicant

AND

1. Sri Tochha Wng,
Principal Accountant-General,
G&SSA., A.P., and Telengana,
Hyderabad 500 004.
2. Sri Sashu Kant Sharma,
Comptroller and Auditor-General
Of India, 10-Bahadurshah Zafar
Marg, New Delhi 110 002.Respondents / Respondents

Counsel for the Applicant : Mr. E. Krishna Swamy

Counsel for the Respondents : Mr. V. Vinod Kumar, SC for IA & AD

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

In view of the order passed by the Division Bench of the Hon'ble High Court setting aside the orders passed by the Tribunal and remanding the matters back to the Tribunal for considering afresh, the Contempt Petition is closed.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 15th February, 2018.
Dictated in Open Court.

